

New mini gurukul schools in Telangana

*247. SHRI B. LINGAIAH YADAV: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government of Telangana proposes for 66 new mini gurukul schools for SC/ST students from 1st standard to 5th standard to provide quality education, if so, action taken thereon;

(b) details of financial assistance sought by State from Union Government with regard to Post Matric scholarships, under Special Central Assistance, training to be given under Scheduled Caste Corporation, employment opportunities for SC and ST, Assistance to Disabled Persons for purchasing of appliances (ADIP) scheme, construction of welfare hostels for SC/ST in Telangana State and action taken thereon; and

(c) funds allocated/spent so far during last three years in Telangana?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWARCHAND GEHLOT): (a) Yes, Sir. Government of Telangana has proposed for setting up of 66 Mini Residential Schools for 1st to 5th Standard and has sought financial assistance from this Ministry. However, this Ministry does not implement any scheme for construction/setting up of Mini Residential Schools. Therefore, the proposal could not be considered by the Ministry.

(b) Details of scheme-wise financial assistance sought by State from Union Government is as below:

Name of Scheme	Proposal/ Request received for release of funds	Date of receipt	Amount sought for release (in ₹ crore)	Status/ Remarks
1	2	3	4	5
Post-Matric Scholarship for Scheduled Caste students (PMS-SC)	A proposal for release of ₹ 356.08 crore for 2019-20 and past pending cases of 2018-19 has been received from Telangana Government.	19.10.2019	356.08	A proposal was received on 20.08.2019 for 2019-20 indicating total requirement of ₹ 461.30 crore, including State share. As the requirement indicated by the State Govt. was less than their Committed Liability of ₹ 467.77 crore, therefore, central assistance is not due to the State Government as per the guidelines of the Scheme. The proposal received on 19.10.2019 was in wide variation with the earlier proposal of the State dated 20.08.2019 for 2018-19 and also no justification was given for the revision. Furthermore, the proposal was not in the prescribed format. The proposal was, therefore, not considered for release.

Post-Matric Scholarship for Other Backward Classes students (PMS-OBC)	No Proposal Received for the year 2019-20			Utilization Certificate of ₹ 4540.21 lakh of Previous year 2016-17 and 2017-18 is pending
Special Central Assistance (SCA) to Scheduled Castes Sub Plan (SCA to SCSP)	Request for release of fund of ₹ 21.00 crore	03.07.2019	21.00	₹ 21.00 crore released in two instalments on 01.08.2019 and 05.09.2019
	Request for release of fund of ₹ 06.00 crore	10.10.2019	6.00	₹ 5.14 crore released on 26.11.2019. Entire requested amount could not be released as the Notional Allocation for Telangana for 2019-20 is ₹ 26.14 crore only.
	Request for release of fund of ₹ 201.00 crore	14.11.2019	201.00	As the entire Notional Allocation for Telangana for 2019-20 has already been released and also the proposal was not in the prescribed proforma, funds could not be released.
Skill Training or providing employment opportunities under Credit Based Schemes for the target group	Nil	-	-	Telangana Scheduled Castes Cooperative Development Corporation (TSCCDC) is the State Channelizing Agency of National Scheduled Castes Finance and Development Corporation (NSFDC).

1	2	3	4	5
				However, TSCCDC has not availed any funds from NSFDC for imparting Skill Training or providing employment opportunities under Credit Based Schemes for the target group
Babu Jagjivan Ram Chhatrawas Yojana (BJRCY) for Scheduled Castes hostels	Proposal for release of ₹ 21.00 crore for construction of 07 SC girls hostels	14.11.2019	21.00	As the required documents were not complete, funds could not be released.
Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) Scheme	State Government of Telangana recommended a proposal of ₹22.00 crore to Telangana Viklangula Co-operative Corporation, Hyderabad under this scheme for the financial year 2018-19	-	22.00	As the required documents were not complete, funds could not be released.
Special Central Assistance to Tribal Sub Scheme (SCA to TSS)	1. An amount of ₹ 2.00 crore has been sanctioned for 'construction of ST	-	2.00	

Girls Hostel for lodging 175 ST Boarders in the campus of Kakatiya University'.			
2. An amount of ₹ 14.98 Crore was sought by Government of Telangana as recurring cost for existing mini-Gurukulam (which was earlier met from NGO budget head of MoTA) under the scheme of SCA to TSS for the year 2019-20.	14.98	Project Approval Committee for the Ministry of Tribal Affairs approved ₹ 14.98 crore for this activity during the year 2019-20.	
3. During the year 2018-19, an amount of ₹ 11.00 crore lakh was approved for Recurring cost for existing Mini Gurukulam.	11.00		

(c) The details of funds released to Telangana under the following Schemes during the last three years as under:

		(₹ in Crore)		
Sl. No.	Name of Scheme	2016-17	2017-18	2018-19
1.	Post Matric Scholarship for Scheduled Castes Students	331.66	140.24	-
2.	Post Matric Scholarship for Other Backward Classes Students	26.89	18.51	Nil
3.	Special Central Assistance (SCA to SP)	36.88	41.68	32.87
4.	Umbrella Scholarship Scheme for Students with Disabilities	0.08	0.36	0.28
5.	Assistance to Disabled Persons for Purchase/ Fitting of Aids and Appliances (ADIP)	3.36	4.44	6.49
6.	Babu Jagjivan Ram Chhatrawas Yojana for Girls and Boys	Nil	Nil	2.89
7.	Special Central Assistance to Tribal Sub Scheme (SCA to TSS)	38.45	44.94	28.50

Publishing of data under NCRB

*248. SHRI NARESH GUJRAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of 25 categories of crime on which data have been withheld from being published under the 2017 National Crime Reports Bureau published on 21st October, 2019;

(b) whether Government intends to release the data under these categories in the subsequent years, if so, the details thereof; and

(c) the steps being taken by Government to ensure more reliable data under the aforesaid categories to avoid the delay in publication of reports?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) In the "Crime in India" report, National Crime Records Bureau